

15.34 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2002 (Amendment of article 243C).

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI PRIYA RANJAN DASMUNSI : I introduce the Bill.

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** Introduced with the Recommendation of the President